



GOVERNMENT OF KERALA Abstract

Disaster Management Department- Lock down in the state - Exemption in restrictions - orders issued

DISASTER MANAGEMENT (A) DEPARTMENT

G.O.(Rt)No.461/2021/DMD Dated,Thiruvananthapuram, 10/06/2021

- Read 1 GO(Rt)No.404/2021/DMD dated 06.05.2021
 - 2 GO(Rt)No.444/2021/DMD dated 29.05.2021
 - 3 GO(Rt)No.455/2021/DMD dated 03.06.2021.
 - 4 GO(Rt)No.459/2021/DMD dated 07.06.2021

ORDER

As per Government Orders referred above, certain restrictions in the form of lock down are being implemented in the State from 8th May to 16th June-2021 to contain the spread of COVID-19 pandemic.

Additional enhanced stringent restrictions are also imposed on 12th (Saturday) and 13th (Sunday) of June-2021.

Following additional guidelines are issued for implementing the additional enhanced stringent restrictions on 12^{th} (Saturday) and 13^{th} (Sunday) of June-2021

- 1. Takeaway/Parcels from Hotels are not allowed on 12th and 13th June-2021. Only Home delivery of food is permitted.
- 2. Construction activities following strict social distancing norms are permitted on 12th and 13th June-2021. Activities shall be informed to the nearest police station in advance.

File No.DMA2/767/2020-DMD-Part(4)

(By order of the Governor)

Dr V P Joy

Chief Secretary

To:

Additional Chief Secretary, Home & Vigilance Department Additional Chief Secretary, Revenue & DM Department Principal Secretary, Health & Family Welfare Dept. All Additional Chief Secretaries/ Principal Secretaries/ Secretaries

All Heads of Departments including State Police Chief All District Collectors

All District Police Chiefs

Copy to:

Private Secretary to Chief Minister Private Secretary to all Ministers Special Secretary to Chief Secretary Director, I&PRD/Web and New Media

Forwarded /By order

Section Officer